

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION No. 2418

TO BE ANSWERED ON 30th NOVEMBER, 2016

LAND POLICY FOR NCR

No. 2418 SHRI SANGANNA AMARAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

the present status and policy for the NCR-Zone for clubbing of the properties/plots, sanctioning of plans for the additional covered/ carpet area within the existing total Floor Area Ratio (FAR) already permitted in Lutyen Bungalow Zone (LBZ), New Delhi and sub-division of plots in NCR-Zone?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

Regional Plan-2021 for National Capital Region (NCR) prepared by National Capital Region Planning Board (NCRPB) contains no provisions regarding clubbing or sub division of properties/ plots in the Region. As regards Delhi, Master Plan for Delhi-2021 (MPD-2021) permits amalgamation of two residential plots upto 64 sqm maximum subject to certain conditions. However, MPD-2021 does not permit subdivision of residential plots.

For construction in Lutyens Bungalow Zone (LBZ), the norms are applicable as per the guidelines dated 08.02.1988 issued by the Ministry of Urban Development and the clarifications thereon issued from time to time.

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